

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6543-6544 OF 2004

C.GUPTA

Appellant (s)

VERSUS

GLAXOSMITHKLIN PHARMACEUTICAL LTD.

Respondent(s)

(With prayer for interim relief and office report)

Date: 28/02/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Vijay Hansaria, Sr. adv.

Mr. Gaurav Jain, Adv.

Ms. Abha Jain,Adv.

Ms. Sneha Kalita, Adv.

For Respondent(s)

Mr. P.K.Rele, Sr. Adv.

Mr. S.V. Deshpande,Adv.

Mr. Pramit Saxena, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Vijay Hansaria, learned senior counsel commenced his

arguments at 11.20. P.M. and concluded at 12.50 P.M. Thereafter Mr.

P.K.Rele, learned senior counsel started his arguments at 12.50 P.

M.

and concluded at 2.40 P.M.

Hearing concluded.

Judgment reserved.

Written submissions, if any, be filed within three days.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master

LIST OF BOOKS REFERRED:

1. 1976 (3) SCC 71 at 73 & 74
2. 1971 (2) SCC 658 at 666
3. 1987 (1) LLJ P-172
4. 1966 (2) LLJ 194 at 198
5. 1985 (3) SCC 371 at 373
6. 2005 (3) SCC 232
7. 1970 (3) SCC 378
8. 2007 (1) SCC 491